

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2954
TO BE ANSWERED ON 12.12.2016

**IMPLEMENTATION OF DECENTRALIZED
DISTRIBUTED GENERATION SCHEME**

2954. SHRI HUSAIN DALWAI:

Will the Minister of **POWER**
be pleased to state:

- (a) the funds allocated for rural electrification during the last five years, State-wise up to budget 2016-17;
- (b) the funds allocated for Decentralized Distributed Generation (DDG) scheme during the above period, year-wise and State-wise;
- (c) how many villages have been covered, so far, under DDG scheme, State-wise; and
- (d) whether steps are being taken to promote DDG scheme for rural electrification and if so, policy announcements made in this regard and if not, the reasons therefor?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) : There is no upfront allocation of funds to any State/District under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY). Funds are released against sanctioned projects in installments based on the reported utilisation of amount in the previous installment(s) and fulfillment of other conditionalities. Funds released for DDUGJY including its Rural Electrification (RE) components over the last five years are given in **Annexure-I**.

(b) & (c) : Under Decentralized Distributed Generation (DDG), 4745 villages/hamlets have been covered for electrification in the country. Funds released for DDG during the last five years is given in **Annexure-II**.

(d) : DDG under DDUGJY is for providing electricity access to the un-electrified villages/habitations, where grid connectivity is either not feasible or not cost effective. DDG is a part of main scheme DDUGJY, which was launched in December, 2014.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2954 TO BE ANSWERED IN THE RAJYA SABHA ON 12.12.2016.

State-wise funds released under DDUGJY during the last five years

(Rupees in lakhs)

Sl.No.	Name of State	Funds Released
1	Andhra Pradesh	8681
2	Arunachal Pradesh	22477
3	Assam	101343
4	Bihar	333961
5	Chhattisgarh	58973
6	Gujarat	10980
7	Haryana	1915
8	Himachal Pradesh	4745
9	Jammu & Kashmir	15488
10	Jharkhand	19385
11	Karnataka	19853
12	Kerala	8663
13	Madhya Pradesh	146356
14	Maharashtra	10307
15	Manipur	19598
16	Meghalaya	14220
17	Mizoram	5951
18	Nagaland	9625
19	Odisha	97056
21	Rajasthan	48295
22	Sikkim	5303
23	Tamil Nadu	12920
24	Telangana	3118
25	Tripura	15647
26	Uttar Pradesh	361075
27	Uttarakhand	9066
28	West Bengal	66392
	Grand Total	1431392

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 2954 TO BE ANSWERED IN THE RAJYA SABHA ON 12.12.2016.

State-wise funds released for DDG during the last five years

(Rs. in Lakh)

Sl. No.	Name of State	2011-12	2012-13	2013-14	2014-15	2015-16	Total
1	Andhra Pradesh	0.00	448.35	852.67	125.24	1102.50	2528.76
2	Bihar	0.00	0.00	985.43		0.00	985.43
3	Chhattisgarh	0.00	0.00	935.65	1312.60	3201.00	5449.25
4	Uttarakhand	0.00	0.00	127.14	148.34	0.00	275.48
5	Madhya Pradesh	0.00	0.00	0.00	493.30	392.40	885.70
6	Uttar Pradesh	0.00	0.00	0.00	0.00	1131.30	1131.30
7	Karnataka	0.00	0.00	0.00	0.00	529.00	529.00
	Total	0.00	448.35	2900.89	2079.48	6356.20	11784.92
